

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 363/2025

In the matter of:

News Item titled as "Find it if you can wetland near Wazirabad vanishes under inert waste; MCD DDA shift blame" appearing in Times of India dated 16.07.2025

NDOH- 28.01.2026

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Filed by

Delhi Pollution Control Committee

Dated: 23.01.2026

Place: Delhi

(1)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 363/2025

In the matter of:

News Item titled as "Find it if you can wetland near Wazirabad vanishes under inert waste; MCD DDA shift blame' appearing in Times of India dated 16.07.2025

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE WITH THE ORDER
DATED 27.10.2025.**

IT IS MOST RESPECTFULLY SHOWETH:

I, Dr. Siddhartha Gautam, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3rd Floor, Block-A, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That the present affidavit is being filed in compliance with the directions passed by this Hon'ble Tribunal vide order dated 27.10.2025 in the above-captioned matter concerning the issue with regard to disappearance of a functional wetland (Jharoda Pond) near Wazirabad in North Delhi, which once supported a thriving ecosystem of aquatic flora and fauna.
3. That it is pertinent to mentioned here that the matters pertaining to preservation and notification of wetlands comes under the ambit of "Wetland Authority of Delhi (WAD)".
4. That pursuant to the aforesaid directions of this Hon'ble Tribunal, DPCC issued a letter dated 17.10.2025 to the Principal Secretary (Environment & Forest), requesting for furnishing the following details:
 - i. Location and exact coordinates of Jharoda Pond,
 - ii. Area of the pond.
 - iii. Current status of wetland including any rejuvenation or restoration efforts undertaken,



within 7 days so that inspection may be conducted of the area mentioned in the news report, which was treated as original application by this Hon'ble Tribunal. Copy of Letter issued to Principal Secretary (Environment & Forest), dated 17.10.2025 has been annexed herewith as **ANNEXURE 1.**

5. That on non-receipt of requested information, DPCC issued a reminder letter on 13.01.2026 to Member Secretary (WAD) thereby requesting for the desired information be provided to DPCC. So, far no information in this regard has been received. Copy of Reminder Letter issued to Member Secretary (WAD) dated 13.01.2026 has been annexed herewith as **ANNEXURE 2.**

6. It is, therefore, respectfully prayed that this Hon'ble Tribunal may kindly take the present affidavit on record.

[Handwritten Signature]

Deponent

VERIFICATION

23 JAN 2026

Verified at New Delhi on this ___day of January, 2026 that the contents of the above affidavit are true and correct to my knowledge and noting false has been stated therein and no material has been concealed there from.

असत्यता का दायित्व मिला
होने चाहिए

[Handwritten Signature]

Deponent

NOTARY
A.C. TIWARI
DELHI
Regn. No. 2162
GOVT. OF INDIA

ATTESTED
NOTARY PUBLIC
(DELHI INDIA)
23 JAN 2026
23 JAN 2026

By Speed Post/Mail



DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)
 3rd Floor, Block-I, DMRC II Park, Shastri Park, Delhi- 110053
 Visit us at: <https://dpcc.delhigovt.nic.in>
 Email id: cmc7-del@delhi.gov.in



F. No. DPCC/CMC-VII/O.A.No.363/2025/E-250370/2025/ ⁹⁶⁶⁷⁻⁶⁸ Dated: 10.01.2025

REMINDER - NGT Matter 13-01-26

To,
 Member Secretary,
 Delhi State Wetland Authority,
 6th Level, IP Estate,
 "C" Wing, Delhi Secretariat,
 New Delhi-110002

Sub.: Original Application No. 363/2025 News Item Titled "Find it if you can wetland near Wazirabad vanishes under inert waste; MCD DDA shift blame" appearing in Times of India dated 16.07.2025"

Sir,

With reference to the above-captioned subject, your kind attention is invited that the Hon'ble National Green Tribunal (NGT) has taken suo-motu cognizance of the matter concerning the disappearance of the functional wetland known as *Jharoda Pond*, located near Wazirabad, North Delhi. This action was prompted by the news item titled "Find it if you can wetland near Wazirabad vanishes under inert waste; MCD DDA shift blame" published in the *Times of India* on 16.07.2025.

The news report alleges that the said wetland has been systematically filled with municipal waste, resulting in the complete levelling of the wetland and the consequent loss of its original ecological characteristics. Such activities are in violation of the Wetlands (Conservation and Management) Rules, 2017, as well as the Environment (Protection) Act, 1986.

In this regard, a letter was issued to the office of The Principal Secretary (Environment & Forest), Govt. of Delhi, on 17.10.2025 (copy enclosed) with a request to provide the details of the *Jharoda pond*. However, no information has been received till date.

It is requested to direct the concerned to provide the following details about the pond i.e. 1. Location and exact coordinates (Latitude & Longitude) of *Jharoda Pond*. 2. Area of the pond. 3. Current status of the wetland so that an inspection may be conducted of the said area & also inform if any rejuvenation or restoration efforts or other related action has been taken. The details may be provided to this department at the earliest as the matter is being monitored by Hon'ble NGT.

Encl: As above

Yours Sincerely

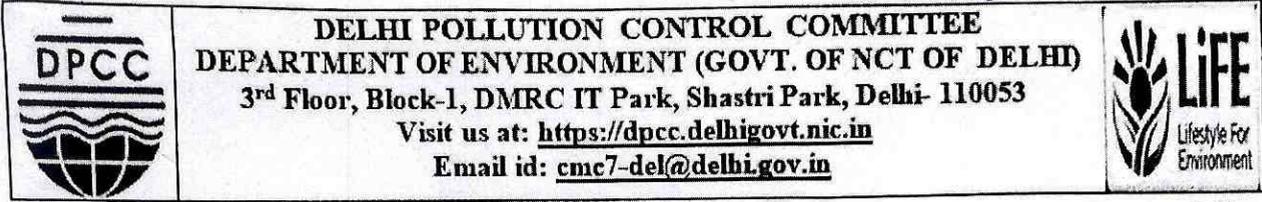
(Sandeep Mishra)
 Member Secretary, DPCC

Copy to:

1. Master File

(4)

Annexure-1 By Speed Post/Mail



F. No. DPCC/CMC-VII/O.A.No.363/2025/E-250370/2025/ 6796-47 Dated: 17-10-25

To,
 Principal Secretary (Environment & Forest), DGPS
 Room No. 602, 6th Level, IP Estate,
 "C" Wing, Delhi Secretariat,
 New Delhi-110002

Sub.: Original Application No. 363/2025 News Item Titled "Find it if you can wetland near Wazirabad vanishes under inert waste; MCD DDA shift blame" appearing in Times of India dated 16.07.2025"

Sir,

With reference to the above-captioned subject, it is brought to your attention that the Hon'ble National Green Tribunal (NGT) has taken suo-motu cognizance of the matter concerning the disappearance of the functional wetland known as *Jharoda Pond*, located near Wazirabad, North Delhi. This action was prompted by the news item titled "Find it if you can wetland near Wazirabad vanishes under inert waste; MCD DDA shift blame" published in the *Times of India* on 16.07.2025.

The news report alleges that the said wetland has been systematically filled with municipal waste, resulting in the complete levelling of the wetland and the consequent loss of its original ecological characteristics. Such activities are in violation of the Wetlands (Conservation and Management) Rules, 2017, as well as the Environment (Protection) Act, 1986.

As you are aware, the matter pertaining to wetlands come under the ambit of Wetland Authority of Delhi (WAD). However, as one of the respondents in the case, DPCC is requesting you to kindly furnish the following details about the pond i.e. 1. Location and exact co-ordinates (Latitude & Longitude) of Jharoda Pond. 2. Area of the pond. 3. Current status of the wetland, including any rejuvenation or restoration efforts undertaken, so that a preliminary inspection may be conducted of the said area. The details may be provided to this department within 7 days of the issuance of this letter.

Encl: As above

master file

Yours Sincerely,

Ajeeta Dayal Agrawal
 Digitally signed
 by Ajeeta Dayal
 Agrawal
 Date: 2025.10.17
 14:11:43 +05'30'
 (Ajeeta Dayal Agrawal)
 Addl. Director -III
 Incharge (CMC-VII)